GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2091
ANSWERED ON FRIDAY, THE 28TH JULY, 2017
[SHRAVANA 06, 1939 (SAKA)]

MRAU

QUESTION

2091. SHRIMATI MEENAKASHI LEKHI: SHRI RAGHAV LAKHANPAL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Market Research and Analysis Unit (MRAU) is operational in the Serious Fraud Investigation Office (SFIO) and if so, the details along with its objectives thereof;
- (b) the number of cases of serious frauds unravelled by MRAU since last two years including the cases of corporate houses reported for fudging of accounts and financial resources; and
- (c) the details of punishment/penalty imposed on the corporate houses during the said period?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a): Yes, Madam. Market Research and Analysis Unit (MRAU) was set up in SFIO in 2009 inter-alia, with the following objectives:

- i) To act as Repository of Information;
- ii) For improving investigation skills;
- iii) For providing inputs for adopting best international practices; and
- iv) For co-ordination with other investigating agencies.
- (b): During the last two years, MRAU has submitted 28 Research Reports based on which investigations were assigned to SFIO in respect of 18 companies.
- (c): The list of punishment/penalty imposed by the Courts in the last two years is at Annexure-I.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 2091 FOR ANSWER IN LOK SABHA ON 28.07.2017.

Details of convictions for the last two years i.e. 2015-16 and 2016-17

SI.	Name of	Date of	Date of	Date of	Court	Cause	Filed	Date of	Name &	Date of Conviction	Financ
No	the	order of	submission	issuance	Case	title of the	U/s.	filing of	Address of	and who are have	ial
	Company	Investig	of final/	of	No.	case		Prosecu	the Court	been convicted.	Year
		ation	Supplemen	Instructio				tion			of
			tary report.	n by MCA							Punish
				for filing							ment
				of							
				prosecuti							
				on.							
1.	Design	16.12.20	19.01.2005	06.06.20	34/05	SFIO v/s	77 (4)	04.07.20	ACJM,	A3 convicted on	2016-
١.	Auto	03	19.01.2005	05.06.20	34/03	Design	11 (4)	04.07.20	Indore	26.04.2016 and	17
	Systems	03		03		Auto		03	illuore	imposed fine for	17
	Ltd					Systems				fine of Rs. 10	
	Ltu					Ltd&				thousand	
						Others				tiiousuitu	
2.	Informatio	14.10.20	03.09.2010	10.03.20	4002/3	SFIO Vs R	240(3)	12.01.20	АСММ	All the accused	2015-
	n	05		11		P Sharma		11	(Spl. Acts)	person have been	16
	Technologi					& Ors			Tis Hazari	convicted on	
										22.02.2016 and	

	T.	ı	1	I	1		I	I		
	es India	fresh						Court,	each one fined	
	Limited	order						Delhi	with Rs. 10000/-	
									each and	
									sentenced till	
									rising of the court	
									further Court	
									directed the	
									convict to pay Rs	
									2000/- each to be	
									paid to the	
									complainant as	
									cost.	
3.	Goldquest	28.07.20	05.03.2012	08.01.20	243/20	143	22.11.20	Special	The accused has	2015-
	Internatio	10		13	13		13	Court for	been convicted on	16
	nal Pvt.							Economic	11.01.2016 and	
	Ltd. &							ofences	each one fine Rs.	
	Questnet							Hyderabad	5000/ 50% of the	
	Enterprise								fine is to be given	
	s India Pvt.								to the complainant	
	Ltd.								being cost of the	
									proceedings	
	0-1-1	00.07.00	05.00.0040	08.01.20	244/20	440	00.44.00	401414	All the second	2015-
4.	Goldquest	28.07.20	05.03.2012			146	22.11.20	ACMM,	All the accused	
	Internation al Pvt. Ltd.	10		13	13		13	EO-I,	person have been convicted on	16
								Egmore		
	&Questnet							Chennai	11.01.2016 and	
	Enterprise s India Pvt.								each one fined with Rs. 19940/-	
	Ltd.									
	Lta.								,	
									Rs.59820/-) and	
									50% of the fine is	
									to be given to the	

									complainant being cost of the proceedings.	
5.	Goldquest Internation al Pvt. Ltd. & Questnet Enterprise s India Pvt. Ltd.	28.07.20 10	05.03.2012	08.01.20 13	245/20	151	22.11.20 13	ACMM, EO-I, Egmore Chennai	All the accused person have been convicted on 11.01.2016 and each one fined with Rs. 500/- each (total Rs.1500/-) and 50% of the fine is to be given to the complainant being cost of the proceedings.	2015- 16
6.	Goldquest Internatio nal Pvt. Ltd. & Questnet Enterprise s India Pvt. Ltd.	28.07.20 10	05.03.2012	08.01.20 13	246/20	303	22.11.20	ACMM, EO-I, Egmore Chennai	All the accused person have been convicted on 11.01.2016 and each one fined with Rs. 19940/each (total Rs.59820/-) and 50% of the fine is to be given to the complainant being cost of the proceedings.	2015- 16
7.	Goldquest Internatio nal Pvt.	28.07.20 10	05.03.2012	08.01.20 13	247/20 13	193	22.11.20 13	ACMM, EO-I,	All the accused person have been convicted on	2015- 16

	Ltd. & Questnet Enterprise s India Pvt. Ltd.								Egmore Chennai	11.01.2016 and each one fined with Rs. 500/- each (total Rs.1500/-) and 50% of the fine is to be given to the complainant being cost of the proceedings.	
8.	Goldquest Internatio nal Pvt. Ltd. & Questnet Enterprise s India Pvt. Ltd.	28.07.20 10	05.03.2012	08.01.20 13	248/20 13		209	22.11.20 13	ACMM, EO-I, Egmore Chennai	The accused has been convicted on 11.01.2016 and each one fine Rs. 10000/ 50% of the fine is to be given to the complainant being cost of the proceedings	2015- 16
9.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	15/3 of 2014	SFIO vs Chhavi Garg	227(2)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.10000/-	2016- 17
10.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	16/3 of 2014	SFIO vs Pankaj Madan & Anr.	628	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.25000/-	2016- 17

11.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	17/3 of 2014	SFIO vs Pankaj Madan & Anr.	211(7) r/w 211(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
12.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	18/3 of 2014	SFIO vs Pankaj Madan & Anr.	209(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
13.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	25/3 of 2014	SFIO vs Gennext Promoters Pvt. Ltd	165(5) r/w 163(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
14.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	26/3 of 2014	SFIO vs Gennext Promoters Pvt. Ltd	307(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
15.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	27/3 of 2014	SFIO vs Gennext Promoters Pvt. Ltd	193(6) r/w 193(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Covicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
16.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	29/3 of 2014	SFIO vs Gennext	146(2)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari	All accused Convicted on 27.06.2016	2016- 17

						Promoters Pvt. Ltd			Court, Delhi	with fine of Rs.15000/-	
17.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	30/3 of 2014	SFIO vs Gennext Promoters Pvt. Ltd	303(3) r/w 303(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
18.	Gennext Promoters Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	31/3 of 2014	SFIO vs Gennext Promoters Pvt. Ltd	150(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
19.	Gennext Trexim Services Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	19/3 of 2014	SFIO vs Pankaj Madan & Anr.	209(5) r/w 209(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
20.	Gennext Trexim Services Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	20/3 of 2014	SFIO vs Gennext Trexim Services Pvt. Ltd & Ors.	307(8) r/w 307(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
21.	Gennext Trexim Services Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	21/3 of 2014	SFIO vs Gennext Trexim Services	150(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17

22.	Gennext Trexim Services Pvt Ltd	30.08.20	13.12.2012	07.03.20 13	22/3 of 2014	Pvt. Ltd & Ors. SFIO vs Gennext Trexim Services	303(3) r/w 303(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court,	All accused Convicted on 27.06.2016 with fine of	2016- 17
23.	Gennext Trexim	30.08.20 12	13.12.2012	07.03.20 13	23/3 of 2014	Pvt. Ltd & Ors. SFIO vs Gennext	146(4) r/w	28.02.20 14	ACMM (Spl. Acts)	Rs.15000/- All accused Convicted on	2016- 17
	Services Pvt Ltd					Trexim Services Pvt. Ltd & Ors.	146(2)		Tis Hazari Court, Delhi	27.06.2016 with fine of Rs.15000/-	
24.	Gennext Trexim Services Pvt Ltd	30.08.20 12	13.12.2012	07.03.20 13	24/3 of 2014	SFIO vs Gennext Trexim Services Pvt. Ltd & Ors.	163(5) r/w 163(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17
25.	Gennext Trexim Services Pvt Ltd	30.08.20	13.12.2012	07.03.20 13	28/3 of 2014	SFIO vs Gennext Trexim Services Pvt. Ltd & Ors.	193(6) r/w 193(1)	28.02.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	All accused Convicted on 27.06.2016 with fine of Rs.15000/-	2016- 17

26.	Cogent Venture	21.10.20 09	16.12.2011	23.12.20 11	Quash ed on 17.11. 2015	SFIO Vs Shiv Kr Bagla	209A of CA 1956	16.04.20 13	ACMM (Spl. Acts) Tis Hazari Court, Delhi	Accused no 6 has been convicted and sentenced to TRC and fine of Rs. 50,000/- on 19.05.2016 and other Accused had already declared as PO.	2016- 17
27.	Yusuf Properties P Ltd.	17.05.20 12	30.08.2012	30.04.20 13	4/3/20 14 Ct. Case 52321 3/2016	SFIO v/s Yusuf Properties P Ltd & ors	159,16 6,210 & 220 (FY 2007- 08)	30.01.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	Accused no 4 Sh. Upender singh convicted for fine of Rs. 10 thousand on 10.12.2015.	2015- 16
28.	Yusuf Properties P Ltd.	17.05.20 12	30.08.2012	30.04.20 13	7/3/20 14 Ct. Cases 52344 8/2016	SFIO v/s Yusuf Properties P Ltd & ors	159,16 6,210 & 220 (FY 2008- 09)	30.01.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	Accused no 4 Sh. Upender singh convicted for fine of Rs. 10 thousand on 10.12.2015.	2015- 16
29.	Yusuf Properties P Ltd.	17.05.20 12	30.08.2012	30.04.20	3/3/20 14 Ct. Cases 52173 7/2016	SFIO v/s Yusuf Properties P Ltd & ors	159,16 6,210 & 220 (FY 2006- 7)	30.01.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	Accused no 4 Sh. Upender singh convicted for fine of Rs. 10 thousand on 10.12.2015.	2015-

30.	Yusuf Properties P Ltd.	17.05.20 12	30.08.2012	30.04.20 13	9/3/20 14 Ct. Cases 52344 4/2016	SFIO v/s Yusuf Properties P Ltd & ors	147	30.01.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	Accused no 4 Sh. Upender singh convicted for fine of Rs. 10 thousand on 09.05.2016.	2016- 17
31.	Yusuf Properties P Ltd.	17.05.20 12	30.08.2012	30.04.20 13	8/3/20 14Ct. Cases 52344 7/2016	SFIO v/s Yusuf Properties P Ltd & ors	159,16 6,210 & 220 (year 2010- 11)	30.01.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	Accused no 4 Sh. Upender singh convicted for fine of Rs. 10 thousand on 10.12.2015.	2015- 16
32.	Yusuf Properties P Ltd.	17.05.20 12	30.08.2012	30.04.20	10/3/2 014 Ct. Cases 52173 8/2016	SFIO v/s Yusuf Properties P Ltd & ors	159,16 6,210 & 220(FY 2009- 10)	30.01.20 14	ACMM (Spl. Acts) Tis Hazari Court, Delhi	Accused no 4 Sh. Upender singh convicted for fine of Rs. 10 thousand on 09.05.2016.	2016- 17
